

**MINISTRY OF WATER RESOURCES (SHRIMATI KRISHNA SANI) :** Studies carried out on a few projects on the basis of data received from them indicate that employment generation per crore of rupees spent is of the order of 70 technical persons and 240 others. No study on surpluses or deficiencies of different categories of manpower has been made by the Central Water Commission.

**Powers of Central Board of Direct Taxes and Central Board of Excise and Customs**

6342. SHRI RAM BAHADUR SINGH :

SHRI ANAND SINGH :

CH. RAM PRAKASH :

Will the Minister of FINANCE be pleased to state :

(a) whether Government have divested some of the powers of the Central Board of Excise and Customs and the Central Board of Direct Taxes (CBDT) ;

(b) if so, the details thereof ; and

(c) the reaction of the Central Board of Direct Taxes to this step ?

THE MINISTER OF STATE IN THE DEPARTMENT OF REVENUE IN THE MINISTRY OF FINANCE (SHRI A.K. PANJA) : (a) No, Sir.

(b) and (c). Do not arise.

**Frauds in State Bank of Indore Branches at Fort, Bhuleshwar and Worli in Bombay**

6343. SHRI C. JANGA REDDY : Will the Minister of Finance be pleased to state :

(a) whether cases of bungling/irregularities/frauds have been detected in the matter of Cash Credit Loan/Letter of Credit/Hundi Bills (DAR) during the period January, 1981 to December, 1984 and June, 1985 to 31st March, 1988 in the branches of State Bank of Indore at Fort, Bhuleshwar and Worli in Bombay ;

(b) if so, the details thereof, branch-wise ;

(c) the total amount involved in each

case and the number of employees found guilty therein ; and

(d) the present position of the cases ?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO) : (a) to (d). State Bank of Indore has reported that 11, 2 and 3 cases of bungling/irregularities/frauds etc. involving Rs. 237.29 lakhs, Rs. 45.22 lakhs and Rs. 0.33 lakhs respectively have been detected in the matter of cash credit loan/letter of credit/Hundi bills (DAR) during the period January, 1981 to December 1984 and June 1985 to 31st March 1988 at its Fort, Bhuleshwar and Worli branches in Bombay. An amount of Rs. 209.39 lakhs has been recovered so far. The bank has further reported that it has also filed civil suits for the recovery of its outstanding dues which are pending in the Courts. The Bank has also reported that 13 officials, who were found involved in these cases, have been awarded punishments as indicated below :

(1) Dismissed from Bank's service	5
(2) Removed from Bank's service	3
(3) Withholding of promotion for one year	1
(4) Withholding of one increment with cumulative effect	1
(5) Censure	2
(6) Warning	1

**Export Processing Zone in Cochin**

6344. SHRI THAMPAN THOMAS : Will the Minister of COMMERCE be pleased to state :

(a) the present stage of export free zone in Cochin ;

(b) the number of factories which have started production in that zone ; and

(c) the steps taken to improve the production in this export free zone ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE SHRI P.R. DAS MUNSI) : (a) to (c). Infrastructural